

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.1984**  
TO BE ANSWERED ON 30.07.2021

**FOSTER CARE AND SPONSORSHIP**

1984. SHRI KESINENI SRINIVAS:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether there has been an increase in funding under schemes such as foster care and sponsorships to support vulnerable children impacted by COVID-19;
- (b) if so, the details thereof; and
- (c) the number of cases of child marriages reported and/or rescued under provisions of the Prohibition of Child Marriage Act, 2006 during the last three years, State-wise?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): The Juvenile Justice (Care and Protection of Children) Act, 2015 and the Model Rules framed thereunder provide for the rehabilitation and reintegration of children through sponsorship and foster-care, inter alia. The Ministry is implementing a Centrally Sponsored Scheme namely Child Protection Services (CPS) in partnership with the State Governments/UT Administrations for delivering the institutional and non-institutional care as stipulated under the JJ Act. As per the Scheme guidelines, an amount of Rs.2000/- per month per child is available for non institutional care (sponsorship, fostercare, aftercare) subject to the limit of Rs. 10 lakh per district.

(c): As per the National Crime Records Bureau (NCRB) report available at their website i.e. <https://ncrb.gov.in>, State-wise, case registered under the Prohibition of Child Marriage Act, 2006 during the last three year is **Annexed**.

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**Annexure**

**Annexure to part (c) of Lok Sabha Unstarred Question No.1984 for 30.07.2021 by Shri Kesineni Srinivas regarding "Foster Care and Sponsorship".**

**State-wise NCRB data on case registered under the Prohibition of Child Marriage Act, 2006 during the last three year.**

<b>Sr. No.</b>	<b>State/UT</b>	<b>2017</b>	<b>2018</b>	<b>2019</b>
1.	Andaman and Nicobar Islands	0	0	0
2.	Andhra Pradesh	15	14	4
3.	Arunachal Pradesh	0	0	0
4.	Assam	58	88	115
5.	Bihar	17	35	8
6.	Chandigarh	2	2	1
7.	Chhattisgarh	1	2	0
8.	Dadra & Nagar Haveli & Daman and Diu	0	0	1
9.	Delhi	1	1	2
10.	Goa	0	0	0
11.	Gujarat	6	8	20
12.	Haryana	18	21	20
13.	Himachal Pradesh	5	9	4
14.	Jammu and kashmir	0	0	1
15.	Jharkhand	1	7	3
16.	Karnataka	65	73	111
17.	Kerala	15	18	7
18.	Ladakh	0	0	0
19.	Lakshadweep	0	0	0
20.	Madhya Pradesh	5	3	4
21.	Maharashtra	20	13	20
22.	Manipur	0	0	0
23.	Meghalaya	0	0	0
24.	Mizoram	0	0	0
25.	Nagaland	0	0	0
26.	Odisha	17	22	22
27.	Puducherry	0	0	0
28.	Punjab	8	6	6
29.	Rajasthan	6	11	19
30.	Sikkim	0	0	0
31.	Tamil Nadu	55	67	46
32.	Telangana	25	24	35
33.	Tripura	1	1	0
34.	Uttar Pradesh	4	4	4
35.	Uttrakhand	1	2	2
36.	West Bengal	49	70	70
	<b>Total</b>	<b>395</b>	<b>501</b>	<b>525</b>